

BENCH-I

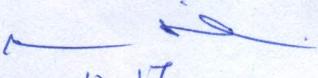
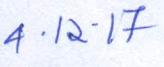
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.164/2017
CP-1101/2016

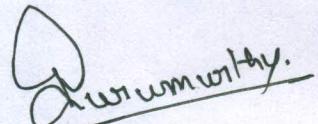
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Bhagwati Foods Pvt.Ltd. & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. TIAINLA O/O RD (ER) 
Dy. Director Ministry of Corporate Affairs 
4.12.17

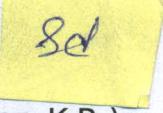
1) Mrs. Manju Bhuteria, Adv. Petitioner.

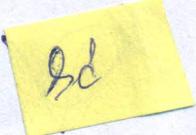
2. N. GIURUMURTHY, FCA Petitioner 

ORDER

Ld. Counsel for the petitioners and Ms. Tainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)